

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH (COURT- II)

Item No. 224
IB-755/ND/2022
IA-5113/2023, IA-3473/2023
IA-3478/2023

IN THE MATTER OF:

Kotak Mahindra Prime Ltd.

... Applicant/Petitioner

Versus

Blaze Promoters Pvt. Ltd.

... Respondent

Under Section: 7 of IBC, 2016

Order delivered on 03.07.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

It is already 4.45 pm. No time left, hearing is deferred to 18.09.2024.

Sd/-
(SUBRATA KUMAR DASH)
MEMBER (T)